

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(4)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/679/(IB)/2017  
NAME OF THE PETITIONER(S) : DNEPRO ADVISORY PVT LTD  
NAME OF THE RESPONDENT(S) : ANKIT ISPAT PVT LTD  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

FOR RESPONDENT

K. P. Hemant Kumar

*[Signature]*

Ayazuddin

THIRYANUBA KANNAN  
FOR PETITIONER  
RAVZ

for Petitioner

*[Signature]*

for CBI

*[Signature]*

M. L. Ganesan

**ORDER**

Counsel for Petitioner present. Counsel for Respondent present. Counsel for Central Bank of India also present. Matter is adjourned on the request of the Counsels for making final submissions. Put up on **05.02.2018 at 10.30 A.M.**

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk